

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, THE 18TH JULY, 1977.

NOTIFICATION
INCOME TAX

No.1878 (C.No.261/18/77-ITJ) In exercise of the powers conferred by sub-section (1) of the section 122 of I.T.Act, 1961 and of all other powers enabling it in that behalf the Central Board of Direct Taxes hereby makes the following amendments in the schedule appended to its Notification No. 1707 (C.No.261/18/77-ITJ) dated 1st April, 1977

In the said schedule the following alteration shall be made:-

<u>S.No.</u>	<u>Range</u>	<u>Income-tax Circle/Added/Deleted</u>
8.	A.A.C.A.VIII, Mumbai.	After entry No. 1 the following shall be added:- 2. Surandnagar Circle.
15.	A.A.C. Maynagar Range, Maynagar.	Entry No.3 "Surandnagar Circle" may be deleted.

Where an I.T.Circle, Ward and District or part thereof stands transferred by this Notification from one Range to another Range, all cases arising out of assessments made in that I.T.Circle, Ward or District or part thereof and pending immediately before the date of this Notification before the A.A.C. of Income-tax from whom that I.T.Circle, Ward or District or part thereof is transferred shall from the date this Notification shall take effect be transferred to and dealt with by the A.A.C. of Income-tax of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 18.7.1977

Sd
(S. Ramaswami)

Under Secretary, Central Board of Direct Taxes

Copy forwarded to:-

1. The Manager, Govt. of India Press, New Delhi.
2. The Commissioner of Income-tax, Mumbai.

IT.c.c.

Sd
(S. Ramaswami)

Under Secretary, Central Board of Direct Taxes.